

(ख) विश्वायतन योगाश्रम को जंतर मंतर रोड, नई दिल्ली का बंगला नं० १ दिया गया था, न कि जंतर मंतर रोड का बंगला नं० ६, जैसा कि माननीय सदस्य ने जिक्र किया है। योगाश्रम को यह बंगला इस आधार पर दिया गया था कि यह संस्था नई दिल्ली की जनता को एक सुविधा प्रदान कर रही है।

Film Shooting in Foreign Countries

1965. Shri Brij Raj Singh Kotah: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that recently some Indian film units visited Europe and other foreign countries for location shooting; and

(b) if so, the amount of foreign exchange sanctioned for them?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir. Three proposals from Indian film units for location shooting in Europe and other foreign countries have been approved by Government in the last two years.

(b) Foreign exchange released in their favour is as follows:

(1) Messrs R. K. Films Ltd.	Rs. 3.3 lakhs.
(2) Messrs All India Pictures Ltd.	Rs. 1.5 lakhs
(3) Messrs Filmalaya Ltd.	Nil (cost of location shooting abroad was met by the foreign collaborator).

Payments to Nagpur Corporation

1966. Shri Balkrishna Wasnik: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that Government have to pay to the Corporation of Nagpur taxes such as water rate, conservancy charges and property tax;

(b) if so, the amount to be paid; and

(c) whether arrears have accumulated and if so, the reason therefor?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) to (c). (1) *Water tax and conservancy tax:*

Out of the total of Rs. 2,76,000 claimed by the Corporation of Nagpur for the period from 1st April, 1958 to 30th September, 1963, a sum of Rs. 2,25,000 has already been paid to the Corporation. The balance as detailed below is still payable to the Corporation:

(i) Water tax	Rs. 48,953.47
(ii) Conservancy charges	Rs. 3,001.00
	<hr/> Rs. 51,954.47

In respect of this amount of about Rs. 52,000, bills to the extent of about Rs. 42,000 already received are under verification and copies of the bills for the remaining amount are still awaited from the Corporation. The amount will be paid after the bills have been received and verified.

(2) Property Tax:

The Corporation has claimed a sum of Rs. 98,882 as property tax for the period 1st April, 1958 to 31st March, 1963. The relevant details in respect of the claim are still awaited from the Corporation and the State Government.

Checking of Passengers at Nagapattinam

1967. Shri M. G. Thengondar: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there is an undue delay in checking the passengers from Singapore by the Customs authorities at the Nagapattinam Port (Thanjavur District, Madras State); and

(b) if so, whether any steps are being taken to augment the customs staff so as to expedite checking of the passengers?